

CORRECTED AS ON 3.8.2018



**LEGISLATIVE ASSEMBLY OF THE STATE OF GOA
SIXTH SESSION 2018**

**LIST OF UNSTARRED QUESTIONS FOR ANSWER
ON 3 AUGUST, 2018**

Total No. of Questions: 100

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* Transferred to Revenue and replied as Unstarred LAQ No. 100 on 1.8.2018.

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LEGISLATIVE ASSEMBLY OF THE STATE OF GOA
SIXTH SESSION 2018

LIST OF UNSTARRED QUESTIONS FOR ANSWER
3 AUGUST 2018

SHRI ALEIXO REGINALDO LOURENCO

PROPOSALS ON NATIONAL WATERWAYS

1. WILL the Minister for Ports be pleased to state:
 - (a) the details of all proposals received from Central Government agencies with respect to development of 'National Waterways' in the State in the last two years ; and
 - (b) the response of the Government / Captain of Ports to the said proposals and current status of each proposal along with copies of all correspondence and notings in this regard?

SHRI ALEIXO REGINALDO LOURENCO

MEASURES TO CURB ACCIDENTS

2. WILL the Minister for Transport be pleased to state:
 - (a) the functions of Traffic Sentinel and Check Post Officers; whether their respective roles are being followed properly by each of them; if so, the details thereof and if not, the reasons therefor ;
 - (b) the number of two wheelers and four wheelers that have been booked for not having rear number plates, in the past three years and the action Government has taken in this regard ;
 - (c) the number of persons below 25 years that have died due to fatal road accidents in the past three years with details ; and
 - (d) whether the Government has any plans to introduce theory and practical road safety education in schools and colleges to counter the rising incidence of traffic accidents in the State; if so, the details thereof and if not, reasons for the same ?

SHRI ALEIXO REGINALDO LOURENCO

POOR STATE OF ROADS IN THE STATE

3. WILL the Minister for Public Works be pleased to state:
 - (a) the action the Government has taken to improve the quality of roads in the State;

- (b) whether any money is deposited with the PWD by big companies that desire to dig the roads;
- (c) if so, the reason the PWD does not maintain the roads after the work is done specially before the onset of the monsoons;
- (d) the reason for newly constructed roads developing pot holes and big craters within one month of their construction; the authority responsible for such roads; and
- (e) whether any inquiries are being conducted against the contractors and Engineers for shabby road construction / repair work; and
- (f) whether the Contractors or Engineers have being penalized for substandard work on roads with details thereof ?

SHRI ALEIXO REGINALDO LOURENCO

DRIVING OFFENCES

4. WILL the Minister for Transport be pleased to state:
- (a) the number of buses to whom challans are issued for negligent driving / rash driving, overcrowding of passengers, drunken driving from 1-3-2016 till date; and
 - (b) the number and details of bus permits that have been suspended for the above period and reasons therefore?

SHRI ALEIXO REGINALDO LOURENCO

ARREARS IN PAY FOR GIPARD

5. Transferred to Personnel and replied as Unstarred LAQ No. 90 on 2.8.2018.

SHRI ALEIXO REGINALDO LOURENCO

RTI APPLICATIONS IN VIGILANCE DEPARTMENT

6. WILL the Minister for Vigilance be pleased to state:
- (a) the details of RTI applications received by Vigilance Department in last three years such as name of the applicant, summary of information requested and time for furnishing of information;
 - (b) the details of First Appeals filed in last three years with name of Appellant, summary of grounds of Appeal and time taken for disposal of Appeal;
 - (c) the details of complaints and Appeals filed before State Information Commission in last three years with name of

- Appellant or complainant, summary of rounds of appeal / complaint and summary of decision of SIC may be furnished ; and
- (d) the details of penalties imposed by State Information Commission on PIO of Vigilance Department in last three years?

SHRI ALEIXO REGINALDO LOURENCO

SIGN BOARDS

7. WILL the Minister for Public Works be pleased to state:
- (a) the details of the number of sign boards in all the towns and villages which have busy junctions;
- (b) the year-wise and month-wise details of the number of accidents that have taken place at Nuvem junction at Goa Rajee Auto Pvt. Ltd. for the last three years; and
- (c) the action the Government has taken to install sign boards at Nuvem junction?

SHRI ALEIXO REGINALDO LOURENCO

KTC BUS STAND AT MARGAO

8. WILL the Minister for Transport be pleased to state:
- (a) the date the temporary KTC Bus Stand was constructed in Margao with details of the total built up area, number of bays for buses and facilities provided to the passengers;
- (b) the date, the plan of developed ultra-modern KTC terminus was prepared and approved and foundation stone laid ;
- (c) the basis on which it was to be constructed whether PPP or GSIDC;
- (d) the total number of buses entering and moving out of the present KTC Bus Stand and total number of passenger using the KTC Bus Stand daily;
- (e) the total area at present under the possession of KTC in Margao, with details of the areas separately for the KTC Bus Stand and the KTC Depot ;
- (f) whether the space is adequate for the Depot and Bus Stand as on date or whether is it less as per the requirements ;
- (g) the cost per sq. meter of the land of the KTC Bus Stand the day it was acquired and the cost per sq. meter at present; and

- (h) the estimated cost of Bus Stand in the new plan and the cost analysis of the new Bus Stand preferred and the estimate of the new charges respectively ?

SHRI ALEIXO REGINALDO LOURENCO

SAND MINING LEASES

9. Transferred to Revenue and replied as Unstarred LAQ No. 100 on 1.8.2018.

SHRI ALEIXO REGINALDO LOURENCO

DISTRICT LEVEL COMMITTEES UNDER CRZ NOTIFICATION 2011

10. WILL the Minister for Environment be pleased to state:

- (a) whether the District Level Committees have been formed in accordance with CRZ notification 2011 Section 6 clause (c) & (d);
- (b) if not, the reasons therefor;
- (c) the present status of the District Level Committee formation; and
- (d) the basis on which the demolition order dated 7/4/2017 was issued by GCZMA to 60 fishermen houses in Baina when they are protected by CRZ notification 2011?

SHRI ALEIXO REGINALDO LOURENCO

ERADICATION OF KETAMINE DRUGS FROM THE STATE

11. WILL the Minister for Home be pleased to state :

- (a) the details of the number and the types of drugs confiscated by the Police and the Anti-Narcotic Cell for the last three years till date;
- (b) the details of the raiding party and the total quantity and value of drugs confiscated at each location;
- (c) the provisions under which the Ketamine drug was manufactured at Vijay Industry Pissurlem in Sattari Taluka with details;
- (d) the source from where the raw material was procured with details thereof;
- (e) the details of the people involved in procuring and manufacturing of drugs;
- (f) the terms and conditions on the part of Industrial Development Corporation while allotting the premises to Vijay Industry; and
- (g) whether the Government has any intention to check other locals where Ketamine may be produced under the disguise of industries; if so, the

action Government is going to take in order to eradicate Ketamine drugs from the State?

SHRI ALEIXO REGINALDO LOURENCO

**GRANT OF CASINO LISCENSE TO MKM GRAND GAMING
ENTERTAINMENT PVT. LTD.**

12. WILL the Minister for Home be pleased to state:

- (a) whether MKM Grand Gaming & Entertainment Pvt. Ltd., has been given casino license for a land casino in Shrem Resort Novotel, Goa;
- (b) whether the Company has paid the license fees and recurring fees;
- (c) if not, reasons therefor;
- (d) whether Goan staff have been employed by them; and
- (e) whether they are paying the staff on time or laid off the staff with details?

SHRI ALEIXO REGINALDO LOURENCO

INCREASE OF MIGRANTS IN WARD NO. 7 OF VALPOI TOWN

13. WILL the Minister for Home be pleased to state:

- (a) whether the Government aware of the fact that in Ward No. 7 of Valpoi Town, the population of migrants have increased drastically;
- (b) the number of people that have settled in the areas since the last 5 years;
- (c) the names of individual that are living as tenants and their original place of residence (information from tenant verification) in the said ward; and
- (d) whether the Government is keeping track of all activities taking place in the ward to check illegal activities that could be a threat to the State security; if so, the details thereof?

SHRI ALEIXO REGINALDO LOURENCO

DETAILS OF PUBLIC WORKS CONSTITUENCY WISE

14. WILL the Minister for Public Works be pleased to state:

- (a) the department wise details of all works in Fatorda, Curtorim, Margao, Nuvem and Navelim Constituencies since 1/1/2016 for which work orders were issued and the status of the work as on date; and
- (b) the details of the new works proposed and status as on date?

SHRI ISIDORE FERNANDES

**MARINE INTERPRETATION CENTRE AT GALGIBAGA IN
CANACONA**

15. WILL the Minister for Forests be pleased to refer the reply to Unstarred LAQ No. 87 dated 14-12-2017 and further state:
- (a) whether the work to setup “MARINE INTERPRETATION CENTRE” at Galgibag in Canacona Constituency under Centrally Sponsored Scheme of Integrated Development of Wildlife for Conservation of Marine Habitat has commenced;
 - (b) if so, the present status of the same; and
 - (c) if not, the reasons therefor?

SHRI ISIDORE FERNANDES

**CONGESTION AND CHAOS DUE TO ONGOING WORKS ON MANDOVI
AND ZUARI BRIDGES**

16. WILL the Minister for Public Works be pleased to state:
- (a) whether the Government is aware of traffic congestion before and after office hours due to the on-going works at the Zuari and Mandovi bridges;
 - (b) if so, the steps taken to alleviate the public of this problem;
 - (c) whether Government is aware that at certain accident prone zones there are no street lights at night giving poor visibility of existing pot holes; and
 - (d) if so, whether the Government will take necessary corrective steps at the earliest or it will be done only after the commissioning of the bridges with details thereof?

SHRI ISIDORE FERNANDES

**SHORTAGE OF STAFF IN THE OFFICE OF THE GOA STATE
COASTAL ZONE MANAGEMENT**

17. WILL the Minister for Environment be pleased to state:
- (a) whether the Government is aware of the shortage of staff in the Office of the Goa State Coastal Zone Management Authority;
 - (b) if so, the details thereof;
 - (c) if not, the reasons for delay in allotment of shacks every year;
 - (d) the details of the total number of applications received for shacks in Canacona Constituency;

- (e) the total number of applications received and sanctioned to erect shacks in Canacona Constituency?

SHRI ISIDORE FERNANDES

DETECTION OF SOUND POLLUTION

18. WILL the Minister for Environment be pleased to state:
- (a) whether it is a fact that Government is not having the sufficient instruments to measure sound pollution and proper staff to check sound level violation;
 - (b) whether the Department relies on Court appointment persons, the steps Government has taken in this regards with details;
 - (c) if not, the staff strength that checks sound violation; and
 - (d) the number of sound level meters with the Department to attend to complaints all over the State?

SHRI ISIDORE FERNANDES

DWELLINGS AT NADKEM IN COTIGAO

19. WILL the Minister for Forests be pleased to state:
- (a) whether the Government is aware that the dwellings at Nadkem in Cotigao do not have proper road facilities and culverts in that locality which needs urgent repairs;
 - (b) if so, whether the Government plans to construct these roads and repairs the culverts on humanitarian grounds; if not, the reasons therefor;
 - (c) whether the Government is aware that there are dwellings of Scheduled Tribe in Marli Village in Poinguinnim which do not have proper road access;
 - (d) if so, whether the road at Marli will be constructed and the time frame by the same will be completed; and
 - (e) if not, the reasons therefor?

SHRI MILIND NAIK

ESTMATES PREPARED FOR MORMUGAO CONSTITUENCY

20. WILL the Minister for Public Works be pleased to state:
- (a) the number of estimates prepared and submitted for approval, proposals that have obtained approval and expenditure sanction from

- 1-4-2017 till date under road, building, sewerage and water supply sectors in respect of Mormugao Constituency with details; and
- (b) the number and details of approved estimates that have been tendered and work orders issued from 1-4-2017 till date under the Capital and Revenue Budget Heads for Mormugao Constituency in the above sectors?

SHRI MILIND NAIK

SEWAGE TREATMENT PLANT AT BAINA

21. WILL the Minister for Public Works be pleased to state:
- (a) whether it is a fact that the Sewage Treatment Plant (STP) located at Baina, in Mormugao Constituency was inaugurated five months ago and not yet commissioned;
- (b) if so, the reasons therefor and the date by which the plant will be operational?

SHRI MILIND NAIK

POLICE QUARTERS AT BOGDA IN MORMUGAO CONSTITUENCY

22. WILL the Minister for Home be pleased to state:
- (a) whether the Government is aware that most of the Police Quarters at Bogda in Mormugao Constituency are vacant due to their dilapidated condition and unsafe for living; and
- (b) if so, the plans of the Government with regards to these old buildings?

SHRI MILIND NAIK

POLICE STATION JURISDICTION OF WARDS OF MORMUGAO CONSTITUENCY

23. WILL the Minister for Home be pleased to state:
- (a) whether the Government is aware that of the nine Municipal Wards in Mormugao Constituency, one to six are under the jurisdiction of Mormugao Police Station and seven to nine are under Vasco Police Station thus causing inconvenience to the residents;
- (b) if so, the plans of the Government to club all the nine Municipal Wards under one jurisdiction of Mormugao Police Station for the convenience of the public; and
- (c) the time frame by which this will be completed?

SHRI MILIND NAIK

DETAILS OF CCTV CAMERAS IN MORMUGAO

24. WILL the Minister for Home be pleased to state:

- (a) whether any areas in Mormugao Constituency have witnessed anti-social activities including thefts, assaults, etc, if so, whether the existing CCTV Cameras were found to be useful in detecting the culprit, in some cases, if so, give details;
- (b) whether the Government is aware that CCTV Cameras are inadequate and some of them are not functioning and certain sensitive areas around the schools, place of worship, playgrounds, Baina Beach, Ravindra Bhavan, road junctions, etc, are yet to be covered; and
- (c) whether the Government has any plans/ policy to cover such strategic and vulnerable areas from the point of view of public safety and crime detection?

SHRI RAVI NAIK

**CONSTRUCTION AND BEAUTIFICATION OF KRANTIMAIDAN
IN PONDA**

25. Will the Minister for Public Works be pleased to state:

- (a) the present status of the construction and beautification of Kranti Maidan, Ponda with details of work pending and any new work proposed;
- (b) whether the proposal of Chief Officer of Ponda Municipal Council for laying pavers and planting trees will be considered; if so, the action taken thereon;
- (c) whether any works of construction is carried out beyond the request of Municipal Council;
- (d) whether any inspection has been conducted to check the feasibility to construction of V.I.P. rooms; whether the area will be sufficient for public gathering after construction of V.I.P. rooms;
- (e) the details of work carried out by the inviting quotations and tenders with nature of the work;
- (f) the details such as the number of quotations received, tenders received with name and address and amount quoted date wise and items wise;
- (g) the total amount paid till date to firms and individual with their names and address and amount;
- (h) whether the required NOC from Municipality and P.D.A. was obtained for the project including construction of VIP rooms;

- (i) the estimated cost to construct the V.I.P. rooms;
- (j) whether the Government will hand over the Kranti Maidan to Ponda Municipal Council as they are custodian of land; and
- (k) if so, the time frame to hand over the same?

SHRI RAVI NAIK

DEVELOPMENT WORKS IN PONDA CONSTITUENCY- I

26. Will the Minister for Public Works be pleased to state the details of the following developmental works such as the date the estimates were prepared, date technical sanction was obtained, date of tender, date for acceptance of tender, date of work executed, date of completion, estimated amount and present status in Ponda Constituency:
- i) repairs to the retaining wall near Estel Dias house at St. Cruz in Ponda;
 - ii) repairs to the roads in Aguiar Colony near Sub-District Hospital at Tisk in Ponda;
 - iii) repairs to the protection wall near MRF Society at Prabhunagar in Ponda Constituency;
 - iv) repairs to the road and gutter leading from house of Dharma Naik to Shri Gurudas Naik at Nagzar in V.P. Curti Khandepar, Ponda;
 - v) repairs to the road side near Singbal Hospital Khadpabandh in Ponda; and
 - vi) repairs to the gutter from Merry Milk Ice cream factory to bye-pass road culvert at Bethora Junction in Ponda Constituency?

SHRI RAVI NAIK

DEVELOPMENT OF WORK AT PONDA CONSTITUENCY- II

27. Will the Minister for Public Works be pleased to state the details of the following developmental works such as the date the estimates were prepared, date technical sanction was obtained, date of tender, date for acceptance of tender, date of work executed, date of completion, estimated amount and present status in Ponda Constituency:
- i) repairs of the road to Shri Parvati Temple and adjacent roads at Khadpabandh in Ponda;
 - ii) repairs to the various gutters in Yeshwantnagar and Tisk area in Ponda;

- iii) emergency repair works during monsoon in Ponda;
- iv) repairs to the accesses near Musafir building, Royal building and adjacent residential areas at Yeshwantnagar, Tisk, Ponda;
- v) repairs to road stretches in hot mix at Ponda; and
- vi) repairs to main gutter from Saraswati Hall to Varad Laxmi Building ward No. 14 in Ponda Municipality in Ponda Constituency?

SHRI RAVI NAIK

DEVELOPMENT OF WORK AT PONDA CONSTITUENCY-III

28. Will the Minister for Public Works be pleased to state the details of the following developmental works such as the date the estimates were prepared, date technical sanction was obtained, date of tender, date for acceptance of tender, date of work executed, date of completion, estimated amount and present status in Ponda Constituency:

- i) repairs to the side protection wall to the road leading towards Opa, Khadepar in V.P. Curti Khadepar in Ponda Constituency;
- ii) repairs to the retaining wall near the house of Shri Anand Satarkar at Panchami Khadepar in Ponda Constituency;
- iii) repairs to the road and retaining wall from Shri Suresh Dangi's Bakery to Shri Krishna Bandekar house at Shantinagar in Ponda Constituency;
- iv) repairs to the retaining wall and road from Badrunissa Akbar to Chodankar house at Mestwada Curti in Ponda Constituency;
- v) installation and painting of speed breakers in Curti V.P. in Ponda Constituency; and
- vi) Clearing of road side garbage in Ponda city and surrounding areas in Ponda Taluka?

SHRI RAVI NAIK

DEVELOPMENT WORKS IN PONDA CONSTITUENCY- IV

29. Will the Minister for Public Works be pleased to state the details of the following developmental works such as the date the estimates were prepared, date technical sanction was obtained, date of tender, date for acceptance of tender, date of work executed, date of completion, estimated amount and present status in Ponda Constituency:

- i) repairs to residential access near Albuquerque house at Khadpabandh, Ponda Constituency;
- ii) repairs to the gutter near Shree Shashikant Satarkar house to Ponda Savoi Verem Road Near Surya Masala Factory at Curti in Ponda Constituency;
- iii) repairs to the existing road from Panchami Lake to Shantadurga Temple at Khandepar in Ponda constituency;
- iv) repairs to the protection wall near the house of Shri Baburao Gaude at Murdi Khandepar in Ponda Constituency;
- v) repairs to the gutter from Shree Parsekar's house to Shri Vitthal Ingale's house at Zingalimoll Curti in Ponda Constituency; and
- vi) repairs to the damages road near Old Bus Stand Ponda in Ponda Constituency?

SHRI RAVI NAIK

DEVELOPMENT WORKS IN PONDA CONSTITUENCY- V

30. Will the Minister for Public Works be pleased to state the details of the following developmental works such as the date the estimates were prepared, date technical sanction was obtained, date of tender, date for acceptance of tender, date of work executed, date of completion, estimated amount and present status in Ponda Constituency:

- i) repairs to the damager road stretch near Fire station in Ponda Constituency;
- ii) repairs to residential access at various sites at Durgabhat in ward number 13 and 14 in Ponda Constituency;
- iii) repairs to the road in front of Menino Trade Centre Upper Bazaar in Ponda Constituency;
- iv) repairs to residential access near Uma residency at Durgabhat in ward number 13 in Ponda Constituency;
- v) repairs to the retaining wall near Golden Hills at Kadapabandh in Ponda Municipality; and
- vi) repairs to the retaining wall near Bandekar's house at Khadapabandh in Ponda Municipality?

SHRI RAVI NAIK

DEVELOPMENT WORKS IN PONDA CONSTITUENCY- VI

31. Will the Minister for Public Works be pleased to state the details of the following developmental works such as the date the estimates were prepared, date technical sanction was obtained, date of tender, date for acceptance of tender, date of work executed, date of completion, estimated amount and present status in Ponda Constituency:

- i) repairs to the retaining wall near Kerkar's house at Khadpabandh in Ponda Municipality.;
- ii) repairs to the retaining wall near Kulashree Society at Khadapabandh in Ponda Constituency;
- iii) repairs to the residential access and road side railing near Bank of Baroda and opposite Fire Station in ward 8 of Ponda Municipal Council in Ponda Constituency;
- iv) repairs to the protection wall near Beig's house at Shantinagar in Ponda Constituency;
- v) repairs to the protection wall near house of Mohammed Sharif at Nagar Curti in Village Panchayat Curti Khandepar in Ponda Constituency; and
- vi) repairs to various roads at Opa Khandepar in Village Panchayat Curti Khandepar in Ponda Constituency?

SHRI RAVI NAIK

DEVELOPMENT WORKS IN PONDA CONSTITUENCY- VII

32. Will the Minister for Public Works be pleased to state the details of the following developmental works such as the date the estimates were prepared, date technical sanction was obtained, date of tender, date for acceptance of tender, date of work executed, date of completion, estimated amount and present status in Ponda Constituency:

- i) repairs to the retaining wall, steps and to the road which is leading to water tank (old) at Khadpabandh Ponda Constituency;
- ii) providing vehicle Chevrolet/Xylo/Mahindra/Bolero on hire basis for the use of office of AE/WD XVIII (R) PWD Ponda-Goa;
- iii) painting of Zebra crossing and speed breaker in Ponda Municipality;
- iv) repairs of residential access to various places at Khadpabandh in Ponda Constituency;
- v) urgent repairs to the road at Tisk and surrounding areas in Ponda Constituency; and

- vi) urgent repairs to access near house of Mulla, Near Balwadi in Ponda Constituency?

SHRI RAVI NAIK

DEVELOPMENT WORKS IN PONDA CONSTITUENCY-VIII

33. WILL the Minister for Public Works be pleased to state the details of the following developmental works such as the date the estimates were prepared, date technical sanction was obtained, date of tender, date for acceptance of tender, date of work executed, date of completion, estimated amount and present status in Ponda Constituency:
- (i) repairs to access and gutters near Kazi building in ward No. 8 of Ponda Municipal Council in Ponda Constituency;
 - (ii) repairs to the main road side gutter in front of OMKAR residential complex at Prabhunagar in Ponda Constituency;
 - (iii) urgent repairs to gutter near Dargah at Upper Bazar in Ponda Constituency;
 - (iv) removal of potholes in V.P. Curti Khandepar and Ponda Municipal area in Ponda Constituency; and
 - (v) urgent repairs to wing wall at J.C. Nagar in V.P. Curti in Ponda Constituency?

SHRI RAVI NAIK

CONSTRUCTION OF FLYOVER AT CURTI KHANDEPAR IN PONDA

34. WILL the Minister for Public Works be pleased to state:
- (a) the revised civil works awarded/additional work with specifications such as nature of work, estimated cost, original awarded work for the construction of flyover at Curti Khandepar bye pass road at Ponda with details work-wise and item-wise; and
 - (b) the total area of flyover with length and breadth, area of bye pass road from Amigos to Safa Masjid and areas of services road length and breadth?

SHRI RAVI NAIK

REVISED ESTIMATES OF ROADS IN PONDA CONSTITUENCY

35. WILL the Minister for Public Works be pleased to state the details of the number of revised estimates of development works of roads since 1-3-2015

including National Highways in Ponda Constituency with details such as name of work, place of work, name of contractor, original estimated amount, revised estimated amount and final amount?

SHRI RAVI NAIK

**CONSTRUCTION OF LATRINES UNDER SWACHH BHARAT MISSION
IN PONDA CONSTITUENCY**

36. WILL the Minister for Public Works be pleased to state:

- (a) whether Government has received any proposal for the construction of a single seater pour flush water seal latrines with twin leach of pits under Swatch Bharat Mission;
- (b) if so, the dates of proposal, estimates prepared, administration approval and their status;
- (c) whether Government is aware that the Swatch Bharat Scheme has not been implemented in Ponda Constituency and under this scheme no single seater pour flush water seal latrines have been constructed in the Constituency since 2017; and
- (d) if so, details thereof?

SHRI DIGAMBAR KAMAT

DRUG CASES REGISTERED IN THE STATE

37. WILL the Minister for Home be pleased to state:

- (a) the Taluka-wise details of the total number of drug cases registered/detected in the State from 1-1-2016 till date with details such as name and address of person arrested, nationality, age and local address with status of each case;
- (b) whether the Government has formed any Anti-Narcotic Task Force till date;
- (c) if so, the names and designations of the Members of the Task Force;
- (d) the details of types of drugs available in International Market both chemical as well as natural drugs, also the details of drugs other than these;
- (e) whether drug mafias, drug lords/drug dealers are operating in the State;
- (f) if so, the details thereof; and
- (g) if not, the source the drugs have originated?

SHRI DIGAMBAR KAMAT

RAPE/MOLESTATION CASES IN THE STATE

38. WILL the Minister for Home be pleased to state:

- (a) the number of rape cases/molestation cases recorded in the State from 1.4.2016 till date date-wise;
- (b) the police station-wise details of the cases recorded with dates and names of accused arrested; and
- (c) the number of cases detected, number of culprits nabbed, cases filed in Court and status of each case?

SHRI DIGAMBAR KAMAT

MURDER CASES REGISTERED BY POLICE

39. WILL the Minister for Home be pleased to state:

- (a) the number of murders/attempt to murder cases that have been registered by the Police at various Police-Stations in the State from 1-1-2016 till date;
- (b) the Police Station-wise details such as date of registration, place of murder, details of deceased, name of suspects and name of the investigation officer; and
- (c) the present status of each case?

SHRI DIGAMBAR KAMAT

HOMEGUARDS EMPLOYED BY POLICE DEPARTMENT

40. WILL the Minister for Home be pleased to state:

- (a) the number of Home Guards presently working with Police Department with details such as names, addresses, date of appointment, age and place of posting from 01/01/2015 to 01/01/2018;
- (b) the details of salary /wages paid to them on monthly basis;
- (c) whether they have made any request to the Police Department regarding their service conditions; if so, the details thereof;
- (d) the date their wages were last revised with details and their timing of duty; and
- (e) whether the Government pays them travelling allowances as many of them travel vast distances?

SHRI DIGAMBAR KAMAT

VEHICLES LYING AT VARIOUS POLICE STATIONS

41. WILL the Minister for Home be pleased to state:

- (a) the number of vehicles lying abandoned at various Police Stations in the State;
- (b) the Police Station-wise details such as types of vehicles, whether four wheelers, two wheelers, trucks, etc. date since lying there with reasons thereof; and
- (c) the steps the Government intends to dispose off these vehicles in a time bound manner?

SHRI DIGAMBAR KAMAT

FOREST CLEARANCES ISSUED

42. WILL the Minister for Forests be pleased to state:

- (a) whether any forest clearances have been issued by the Government since 1-3-2016 till date for any purpose;
- (b) if so, the details such as name and address of the applicant, purpose for which the clearance was required and date of application;
- (c) whether the Government has recommended/referred any forest clearance cases since 1-3-2016 till date to the Union Government; and
- (d) if so, the details thereof along with a copy of file notings recommending the same to Central Government?

SHRI DIGAMBAR KAMAT

PENDING CASES OF FOREST LAND

43. WILL the Minister for Forests be pleased to state:

- (a) the total number of cases pending in respect of forest lands claimed by private parties as their own in various Courts in the State from 1/4/2015 till date;
- (b) the details of such cases being heard at Tribunal Court, District Court, High Court and Supreme Court along with the names and addresses of the party claiming forest land and also area-wise location of forest lands and present status of each case; and
- (c) the details of the number of cases lost by Forest Department from 1/4/2015 till date at various Courts indicating party, location, area and whether appeals have been filed by the Forest Department with details thereof?

SHRI DIGAMBAR KAMAT

RESERVOIRS IN MARGAO

44. WILL the Minister for Public Works be pleased to state:

- (a) the total requirement of water for the Margao city;
- (b) the quantum of water presently supplied to the city; whether the supply meets the requirement;
- (c) the number of water reservoirs existing/under constructions in Margao city;
- (d) the details such as location/capacity/date of commissioning, whether ground level or overhead under construction etc.; and
- (e) whether any reservoirs are in bad shape and leaking with details thereof and whether any reservoirs are ready for use but not used with details thereof?

SHRI DIGAMBAR KAMAT

SULABH TOILETS IN URBAN AREAS

45. WILL the Minister for Public Works be pleased to state:

- (a) the number of toilets/individual toilets constructed in Municipal areas by PWD from 01/01/2016 till date; the Municipal Council wise details such as type of toilets, date of construction and amount paid to contractor etc.;
- (b) the number of applications for construction of such toilet are pending with various Divisions of PWD; the Division wise details such as name of application, date of application, name of Municipal Council and steps taken to start the work; and
- (c) the number of sanctioned toilets yet to be constructed with Division wise details?

SHRI DIGAMBAR KAMAT

SEWERAGE PIPELINE ON NORTH MAIN ZONE

46. WILL the Minister for Public Works be pleased to state:

- (a) whether Government has tendered the works for laying sewerage pipeline which were damaged; if so, the details of the tenders such as date of tender notice along with copy, number of bids received, copy of comparative statement and copy of work order; and
- (b) whether the Government has prepared estimates for replacing the damaged internal sewerage pipeline in Comba with details?

SHRI DIGAMBAR KAMAT

ENCROACHMENTS/ILLEGAL CONSTRUCTIONS IN THE STATE

47. WILL the Minister for Environment be pleased to state:

- (a) whether any complaints have been received by the GCZMA with regards to illegal encroachments/illegal construction in the State;
- (b) if so, furnish a copy of the complaint/action taken along with file notings of the same; and
- (c) whether any reply has been sent to the complainant on the said complaint; if so, furnish a copy of the reply?

SHRI DIGAMBAR KAMAT

WHARFAGE FEES AT CAPTAIN OF PORTS JETTY

48. WILL the Minister for Ports be pleased to state:

- (a) the wharfage fees at COP jetty at Panaji and Betim;
- (b) the procedure to avail berthing spot at COP Jetty with details for hourly and permanent berthing;
- (c) the length of COP jetty at Betim and the names of the parties presently using it with details of the permissions given to any party for using the jetty;
- (d) the number of years MV Swastika has been using the Betim jetty for berthing; the name of the owner of MV Swastika and the agreement to operate and berth at Betim Jetty along with copies;
- (e) the fees applicable to Swastika to berth at Betim jetty;
- (f) the wharfage fees collected from MV Swastika monthly from 1-1-2015;
- (g) if wharfage fees are not collected, the details of the relevant documents pertaining to same being waived off and details of any other fees applicable;
- (h) furnish copies of NOC issued by Captain of Ports to MV Swastika from 1-1-2015 till date to operate; and
- (i) furnish copy of any directions of the Government of Goa to the COP to remove the MV Swastika from the jetty?

SHRI DIGAMBAR KAMAT

INFORMATION ON VESSEL TO PLY IN RIVER MANDOVI/OTHER RIVERS

49. WILL the Minister for Ports be pleased to state:

- (a) the procedure to be followed before commencement of plying vessels on the River Mandovi and other rivers of the State;
- (b) the details on applications received and applications accepted and rejected along with notings for the same from the past 3 years;
- (c) list of all COP permissions given to vessels before laying of keel in the last 3 years with details;
- (d) details on the use of COP Panaji jetty by MV Jamboree;
- (e) furnish documents and file notings pertaining to permission for use of the jetty;
- (f) the details of the procedure adopted before allowing the use of jetty to the above vessel; whether there was an auction undertaken or tender floated by COP with details thereof;
- (g) the date the vessel was berthed at COP jetty; and
- (h) the wharfage fees collected per day from the day of berthing with documents pertaining to the same?

SHRI DIGAMBAR KAMAT

REVENUE COLLECTED BY KTC

50. WILL the Minister for Transport be pleased to state:

- (a) the total revenue collected by KTC for the years 2015, 2016 and 2017; and
- (b) the year-wise details such as revenue collected by Bus Transport, by parcel service, by letting shops on rent/lease, by selling scrap etc; and
- (c) whether there is any other source of income to KTC with details?

SHRI DIGAMBAR KAMAT

STRENGTH OF POSTS OF DEPUTY DIRECTOR, ASSISTANT DIRECTOR, MV INSPECTOR, ASST. MV INSPECTOR

51. WILL the Minister for Transport be pleased to state the strength of Deputy Director, Assistant Director, MV Inspector, Assistant MV Inspectors in Directorate of Transport with details such as name, address, age, date of recruitment in Directorate of Transport and present place of posting with designation and their educational qualifications?

SHRI CHANDRAKANT KAVLEKAR

VISCERA SAMPLES AND DRUG SAMPLES SENT BY GOA POLICE TO FORENSIC LABS.

52. WILL the Minister for Home be pleased to state:

- (a) the total number of viscera samples and drug samples sent by the Goa Police to forensic labs outside the State;
- (b) the details of date on which case was registered and sample sent for testing; and
- (c) the number of legal proceedings that are on hold due to awaited forensic reports?

SHRI CHANDRAKANT KAVLEKAR

INFORMATION ON DRUG TRADE

53. WILL the Minister for Home be pleased to state whether it is a fact that Chief Minister as a Home Minister has any time requested the Ministers and Members to furnish details of any drug trade, if so, the copies of the such letters?

SHRI CHANDRAKANT KAVLEKAR

HOUSING POLICY OF THE GOVERNMENT

54. WILL the Minister for Housing be pleased to state:
- (a) the policies of the Government ensuring housing to all citizens in the State;
 - (b) whether the Government has ensured housing to all income groups in the State;
 - (c) if so, the details of the schemes, grants, aids, loan facility, financial assistance provided by the Government to the needy people of the State;
 - (d) the details of Goa Housing Boards/Colonies set up by the Government in terms of total area, area allotted, vacant plots, plots under eviction process, outstanding/dues payable by the plot owners, list of the plot owners, list of plot owners with alleged illegal constructions, action being taken/initiated against the owners, if any, etc. separately in case of each Goa Housing Board Colony;
 - (e) the list of the Housing Board/Colony Officials responsible in case of each Colony/Board area wise;
 - (f) the Colony-wise details of the action initiated about the complaints lodged/received from the plot owners including those against the Officials; and
 - (g) whether the Government has any policy to set up housing colony for Quepem Constituency; if so, the details thereof?

SHRI CHANDRAKANT KAVLEKAR

EXPENDITURE INCURRED BY RURAL DEVELOPMENT AGENCY

55. WILL the Minister for Rural Development be pleased to state:

- (a) the details of expenditure incurred vis-a-vis budgeted for financial years since 01.04.2015 till date year wise under each head, constituency wise / Taluka wise / Office wise; and
- (b) whether the target to supply gas cylinders to all needy citizens is achieved as targeted; if not, the reasons therefor?

SHRI CHANDRAKANT KAVLEKAR

SAILING AND DOCKING OF SHIPS / VESSELS / BOATS IN MANDOVI RIVER

56. WILL the Minister for Ports be pleased to state:

- (a) the details of the NOCs, licenses, permissions, orders, approvals, notings, application letters etc. with regard to sailing and docking of the ships/vessels/boats in the Mandovi river since 01-04-2015 till date;
- (b) whether the Government has made any attempt to shift these ships/vessels/boats from river Mandovi; if so, the details in term of correspondence, intimations, orders, notices, the subsequent replies, if any, action report, notings, etc.;
- (c) the current status of NOCs/licenses/approvals/permissions/orders; and
- (d) the current policy of the Government in this regard?

SHRI CHANDRAKANT KAVLEKAR

NOC FOR CONSTRUCTION OF ROAD AT VAVURLA

57. WILL the Minister for Forests be pleased to state:

- (a) whether Government has received the proposal to obtain NOC for construction of road at Vavurla and other proposals for development/to provide services to people of Vavurla village of Barcem Quepem from the Departments of PWD, Panchayat, RDA, Education, Health, Animal Husbandry & Veterinary Services, Tourism, Water Resource Department, Sports, Art & Culture, Tribal Welfare, Agriculture, Electricity Department, Women & Child Development, etc;
- (b) if so, the details of proposals received by Forest Department from various departments regarding NOC for development, and providing

- services to people of Vavurla village with proposal wise details of date of proposal, name of work, estimated value, etc.;
- (c) whether Forest Department will help to villagers of Vavurla by issuing NOCs to various Departments for upliftment of villagers of Vavurla;
 - (d) if so, the details with proposal wise NOCs issued; and
 - (e) whether any proposal is pending for issue of NOCs; if so, the present status and the time frame by which NOCs will be issued?

SHRI CHANDRAKANT KAVLEKAR

**PROVISION OF SECURITY AND TRAFFIC MANAGEMENT TO
SCHOOL AND PUBLIC**

58. WILL the Minister for Home be pleased to state:

- (a) whether the Government is responsible and accountable for the safety of the people while travelling by public or private or Government vehicles and to ensure the safety especially while crossing the public roads by the students of the Government aided schools mainly pre-primary, primary, and Secondary school provide the detailed information in this regard since 01/04/2014 till date ;
- (b) the number of applications received from the schools or institutions, to provide security and traffic management during school hours or otherwise with details in terms of names of the schools, locations/address, Taluka/ Constituency/ police station and whether sufficient arrangements have been ensured with regard to traffic management, safety and security;
- (c) whether the Government has received any Circular/ Order/Notifications/Guidelines from the Government of India with regards to security, safety, disaster, emergency and surveillance to these institutions;
- (d) the steps taken by the Government or other agencies to meet the criteria as per directives/ advisory from the Government of India in case of all educational institutions; and
- (e) if not, details of notings, purpose of rejection/ failure, corrective steps taken along with the list of such applications and further correspondence by various police stations with respective institutions across the State?

SHRI CHANDRAKANT KAVLEKAR

PRESERVING ANTI –POLLUTED ENVIRONMENT

59. WILL the Minister for Environment be pleased to state:

- (a) the number of industries/ companies/ firms/ agencies that have been given NOCs/ permissions/ approvals in setting up business/ manufacturing or commercial activities in the State with details such as applications, notings, approvals/ NOC/permissions, rejection, withdrawal of NOC/ permissions and reasons to do so, applications/ communications from other agencies, NGOs in opposition to a particular business/ operations/ industries;
- (b) whether Government is following all norms and regulations including regular/ routine check-ups to ensure pollution free/ pollution control under permissible limits; and
- (c) if so, the list of mobile towers along with locations, operators, infrastructure service provider that have availed as well as those who have not availed NOC/approvals/permission for the operations?

SHRI CHANDRAKANT KAVLEKAR

BISON ATTACK IN SATTARI TALUKA

60. WILL the Minister for Forests be pleased to state:

- (a) whether the Government is aware that the number of wild animal attack particularly in Sattari Taluka by bisons is increased and two people have lost their life; if so, the details thereof;
- (b) the time frame by which the bisons will be shifted from residential areas of Sattari with details;
- (c) the details of the compensation paid by the Government to the family in case of death and injury; and
- (d) whether Government intends to have any strong fencing to serve the purpose; if so, details thereof?

SHRI CHANDRAKANT KAVLEKAR

BAMBOO CULTIVATIONS AND RUBBER PLANTATIONS

61. WILL the Minister for Forests be pleased to state:

- (a) whether Government is promoting bamboo cultivation and rubber plantation schemes in the State; if so, the details of the schemes of State /Central Government;
- (b) the minimum area required to avail these schemes; and

- (c) the marketing procedure for bamboo cultivation?

SHRI CHANDRAKANT KAVLEKAR

TRANSPORTATION OF COAL

62. WILL the Minister for Environment be pleased to state:

- (a) the current status of coal handling and transportation at MPT;
- (b) the details of the number of berths, companies operational, and quantity of coal being handled from 1.4.2017 till date;
- (c) whether the companies have got NOCs and validity certificates from all respective Departments for carrying out their operation;
- (d) if so, the details of NOCs and permissions required and granted as of date with their validity;
- (e) the measures taken for transportation of coal by road to Goan Industries that use coal;
- (f) whether the Government has permitted transportation of coal to neighbouring States from MPT by road; and
- (g) if so, the details thereof?

SHRI CHANDRAKANT KAVLEKAR

STATUS OF CRZ IN THE STATE

63. WILL the Minister for Environment be pleased to state:

- (a) whether there is any plan to change the status of CRZ in the State vis increases or decrease the distance from HTL in No Development Zone;
- (b) if so, the details thereof;
- (c) whether there is any plan to change the permissible FAR from the present, between 200mts and 500 mts of CRZ areas; if so, the details thereof;
- (d) whether certain categories of existing coastal hotels in the State were allowed 205 additional FAR; if so, the details of the names of the hotels that applied and the exact criteria on which this additional FAR was granted or proposed to be granted;
- (e) the details of the complaints which have been disposed off and those pending;
- (f) whether any demolition order of South Goa Hotel was passed by the GCZMA; if so, whether it was executed; if not, the reasons therefore;

- (g) whether any appeal or stay was obtained on the GCZMA order; if so, the date of the stay order with the name of the authority that modified or stayed the GCZMA order; and
- (h) furnish the copy of the order with details South Goa hotel-wise?

SHRI CHANDRAKANT KAVLEKAR

RESIDENTIAL HOUSES IN THE FOREST AREAS

64. WILL the Minister for Forests be pleased to state:

- (a) the number of residential houses in the area marked/declared as Forest Areas;
- (b) the constituency-wise, Taluka-wise details such as name and address of the house owners, forest zones etc;
- (c) whether these houses are in compliance with the rules and regulations of the Government; if so, the details thereof;
- (d) whether these houses are registered with the Panchayats or with any other authority for the purpose of house tax;
- (e) whether such houses are given protection under any law or legalized by the Government; if so, the details; and
- (f) if not, the steps the Government will take to protect or legalize them?

SHRI CHANDRAKANT KAVLEKAR

CONSTRUCTION OF ROAD IN CUNCOLIM

65. WILL the Minister for Public Works be pleased to state:

- (a) whether the Government has given administrative approval for the proposal of construction of road side drainage, widening of road, protection to road embankment and hot mixing of road from Shree Ramnath Devasthan Darvato to Shree Ramnath Devasthan Temple at Talwada Cuncolim;
- (b) if so, the details of the administrative approval with the date of the tender and the expenditure sanction;
- (c) if not, the reasons for the delay; and
- (d) the present status of the above work and the time frame by which the work will commence ?

SHRI NILESH CABRAL

PERMITS TO CARS TO PLY AS TAXIS

66. WILL the Minister for Transport be pleased to state:

- (a) the total number permits issued to cars to ply as taxis till date in the State and number of them having valid permits as on date;
- (b) the details of the owners along with the number of such taxi cars;
- (c) the number of drivers having valid badges to drive such vehicles issued by Directorate of Transport; and
- (d) the number of two wheelers and four wheelers rented out to Tourists for self-driving and registered with the Directorate of Transport?

SHRI NILESH CABRAL

CASES AGAINST PWD OFFICIALS/CONTRACTORS

67. WILL the Minister for Home be pleased to state:

- (a) whether the Government is investigating any case against PWD Officials or higher ups or contractors for faulty or fraudulent tender procedures during the last 3 years;
- (b) if so, the details of the person against whom the investigation is on;
- (c) the details of the nature of fraud or faulty procedures adopted that warrant an investigation; and
- (d) the present status of the investigation and whether any FIR of cases have been lodged against the accused in the above said investigation ?

SHRI NILESH CABRAL

WASTE TREATMENT PLANT AT SALIGAO

68. WILL the Minister for Science and Technology be pleased to state:

- (a) the total cost incurred by the Government towards setting up of the Waste Treatment Plant at Saligao;
- (b) the cost of the plant and the pattern of payment if the plant is set up by the private party using his own fund;
- (c) whether charges for processing waste are levied per tonne of waste or lump sum and the amount charged;
- (d) the minimum guaranteed payment committed by the Government to the Plant;

- (e) the date the Plant was commissioned and the quantum of waste processed till date with month-wise details of dry waste, wet waste, hazardous waste, biomedical waste, slaughter waste, etc;
- (f) the names of the Village Panchayats or Municipalities and other areas like industries, hotels, private parties, etc. that bring waste to the plant and the fees structure to be paid by each one of them;
- (g) whether fee structure includes clearance and transportation on the side of Waste Management Corporation or the fees are only for garbage received at the plant;
- (h) the month-wise details of the total amount collected by the Corporation since inception by way of fees till date;
- (i) the total revenue earned by the Waste Management Corporation by sale of electricity or gas etc. with monthly figures and the per unit cost charged by the Corporation for sale;
- (j) the total amount earned by the Corporation by sale of recyclable glass, aluminium, plastic, copper, bronze, paper etc. and month-wise amount earned for each item with names and addresses of the purchasers along with quantum of each item sold;
- (k) the names and designations of the all Managerial level and Supervisory level staff of Hindustan Waste Management Company; and
- (l) whether this staff of the Company are construed to be Government employees since they are discharging duties towards the State Government?

SHRI NILESH CABRAL

WORKS UNDERTAKEN BY PWD

69. WILL the Minister for Public Works be pleased to state:

- (a) the total amount of works undertaken by PWD from the State fund for last three years with year-wise figure for each works Division;
- (b) the Works Division-wise details of the total amount of work initiate by the PWD for the current financial year for which work orders are issued;
- (c) the year-wise details of the total outstanding payment to the contractors for works done for last three years with the names of the contractors; also the amount for on-going works where R.A bills have been submitted; and
- (d) the details of the work of which the tendering procedure is completed but work orders are not issued and reasons for the delay?

SHRI NILESH CABRAL

JICA PROJECT IN CURCHORIM CONSTITUENCY

70. WILL the Minister for Public Work be pleased to state:

- (a) whether any works have been done or proposed to be done under JICA project in Curchorem Constituency;
- (b) if so, the details like the total estimated cost of the work, whether the said work has been started and if so, the date of commencement and time frame by which it will be completed; and
- (c) if not, the date it will be started and time frame by which it will be completed?

SHRI NILESH CABRAL

ROAD FROM CURCHOREM TO MARGAO VIA CHANDOR

71. WILL the Minister for Public Works be pleased to state:

- (a) whether the road from Curchorem to Margao via Chandor is classified as a safe road; if not, the category in which it falls;
- (b) whether there is any proposal to widen or make improvement to the said road;
- (c) if so, the details like estimated cost of the said work, whether any tenders have been floated; if so, date of tender;
- (d) if not, whether the Government will float the tender and date by which it will be done;
- (e) whether there is any proposal to change the alignment of the road in Chandor Village; and
- (f) if so, the details thereof?

SHRI NILESH CABRAL

SEWERAGE TREATMENT PLANT AT CURCHOREM

72. WILL the Minister for Public Works be pleased to state:

- (a) whether there is any plan to install a Sewerage Treatment Plant in Curchorem; if so, the details like capacity of the proposed plant estimated cost, etc;
- (b) whether the tenders for the Sewerage Treatment Plant have been floated; if so, the date of floating tenders; and if not, the date by which the tenders will be floated;

- (c) whether the Curchorem Municipality or any other Government Department has granted NOC to PWD to install the said plant on their land; and
- (d) if so, the details like area of the land, location date on which NOC was granted?

SMT. JENNIFER MONSERRATE

DETAILS OF THIVIM, ASSONORA AND BICHOLIM BYEPASS ROADS

73. WILL the Minister for Public Works be pleased to state:

- (a) the present status of Thivim bye-pass Assonora bye-pass and Bicholim bye-pass roads; and
- (b) the date by which the construction of the above bye-pass roads will commence and be completed?

SMT. JENNIFER MONSERRATE

PLAN AND NON PLAN WORK PENDING FROM THE YEAR 2017

74. WILL the Minister for Public Works be pleased to state:

- (a) the total number of proposals of plan and non-plan works pending and the status of other works proposed in Thivim/Bicholim/Taleigao from 12-3- 2017 till date with details;
- (b) the reasons for pendency of work; and
- (c) the dates by which the work will be sanctioned and commence?

SMT. JENNIFER MONSERRATE

SULABH TOILETS

75. WILL the Minister for Public Works be pleased to state:

- (a) the number of Sulabh toilets constructed in Bicholim/Thivim/Taleigao constituencies from 1-1-2015 till date
- (b) the details of the location and date by which the construction will commence in each of the above constituencies; and
- (c) the number of pending applications till date?

SMT. JENNIFER MONSERRATE

TRANSFERS OF GOVERNMENT OFFICIALS IN PWD

76. WILL the Minister for Public Works be pleased to state:
- (a) whether Government is aware that the some Government Officials in the Department are not transferred for more than 10 years;
 - (b) if so, the reasons for non-transfer of staff;
 - (c) whether the Government has any policy for transfer; and
 - (d) the details of the policy?

SMT. JENNIFER MONSERRATE

FUNDS RECEIVED FROM CENTRAL GOVERNMENT

77. WILL the Minister for Public Works be pleased to state the details of the total funds received from Central Government for construction of roads and other infrastructural projects in the State from 1-3-2015 till date?

SHRI ANTONIO FERNANDES

BAN ON PLASTIC BAGS

78. WILL the Minister for Science and Technology be pleased to state the various alternative measures the Government has introduced to replace plastic bags before they were banned with details thereof?

SHRI ANTONIO FERNANDES

ROADS DAMAGED DUE TO RAIN WATER

79. WILL the Minister for Public Works be pleased to state:
- (a) whether the Government has made any provision for funds to be spent in areas where roads are damaged due to rain water overflowing on roads from the adjacent gutters or due to high tide or mud being swept on the road; and
 - (b) if so, whether such problems will be taken care of?

SHRI ANTONIO FERNANDES

KTC BUSES PLYING ALONG THE PANAJI TO ALDONA ROUTE

80. WILL the Minister for Transport be pleased to state:
- (a) whether the Kadamba Transport Corporation buses having wide bodies plying from Panaji to Aldona via Pomburpa are causing

- inconvenience to motorist due to the narrow roads along the route as compared to other public buses plying on the route; and
- (b) whether the necessary changes will be done without inconveniencing the passengers on the route?

SHRI ANTONIO FERNANDES

FORENSIC LABORATORIES IN THE STATE

81. WILL the Minister for Home be pleased to state:
- (a) the year-wise details of the number of forensic laboratories set up presently in the State with location, number of staff in each laboratory along with their qualifications and experience; and
- (b) the various tests/ analysis conducted in each of the laboratory?

SHRI ANTONIO FERNANDES

RELOCATION OF FLOATING CASINOS

82. WILL the Minister for Ports be pleased to state:
- (a) whether any study has been conducted for exploring the possibilities of relocating all the four offshore casino vessels; and
- (b) if so, the details of inspection reports and the locations of the site/sites inspected?

SHRI NILKANTH HALARNKAR

MISAPPROPRIATION OF FUNDS

83. WILL the Minister for Home be pleased to state:
- (a) whether any complaint has been filed for misappropriation of funds by the Department of Sports and Youth Affairs;
- (b) if so, the action taken on the above complaints with details of the audit team to investigate into the complaint;
- (c) the copy of inquiry report submitted by the Department to the Government; and
- (d) the action initiated based on the allegations levelled in the complaint?

SHRI NILKANTH HALARNKAR

PROMOTIONS AND VACANCIES IN GOA POLICE

84. WILL the Minister for Home be pleased to state:

- (a) the number of police Sub- Inspectors due for promotions with their names;
- (b) the number of Police Sub- Inspectors that will be promoted in this Financial Year with their names; and
- (c) the number of vacancies created or will be created for Police Inspectors Post (PI) in this present Financial Year ?

SHRI WILFRED D'SA

**LAND ACQUISITION IN SURVEY NO.1/2 & 1/1 OF VILLAGE
BETALBATIM**

85. WILL the Minister for Public Works be pleased to state:

- (a) whether land is being acquired in survey Nos. 1/2 and 1/1 of Village Betalbatim, if so, the details thereof;
- (b) if not, the reasons therefor;
- (c) whether the existing cross compound wall, coconut trees in Survey No.1/1 are being shifted, demolished/ cut;
- (d) if so, the details thereof;
- (e) whether Government is interested to rehabilitating the illegal structures in Survey No. 1/2 ; and
- (f) if so, the details thereof?

SHRI WILFRED D'SA

CHAIRMAN OF GOA HUMAN RIGHTS COMMISSIONS

86. WILL the Minister for Home be pleased to state:

- (a) the details of retirement of Chairman of Goa State Police Complaints Authority such as:
 - i. date of retirement,
 - ii. whether new Chairman is appointed;
 - iii. if so, the date of appointment; if not, the reasons therefor;
- (b) whether the post of Chairman of Goa Human Rights Commissions is vacant; if so, the date since the post is vacant with reasons therefor; and
- (c) the action the Government intends to take to appoint a Chairman of Goa Human Rights Commissions?

SHRI FRANCISCO SILVEIRA

**CLEANING OF SIDE DRAINS OF M.D.R IN ST. ANDRE
CONSTITUENCY**

87. WILL the Minister for Public Works be pleased to state:
- (a) the authority that is responsible to clean the side drains of the following MDRs in St. Andre Constituency;
 - (b) whether these side drains are being regularly cleaned;
 - (c) the agency that is entrusted the work of cleaning these side drains;
 - (d) whether the Government is aware that the flooding of roads in Bambolim, Pilar and Agacaim in St. Andre Constituency by the recent heavy rains was due to the non- cleaning of these drainages; and
 - (e) whether the Government will take steps to avoid such flooding in future with details thereof?

SHRI FRANCISCO SILVEIRA

ROAD WIDENING FROM BATIM- BAMBOLIM

88. WILL the Minister for Public Works be pleased to state:
- (a) whether the Government has prepared the estimates for road widening from Batim to Military camp in Bambolim in St. Andre Constituency;
 - (b) whether the work has been sanctioned and tendered; and
 - (c) the time frame for the completion of the work?

SHRI FRANCISCO SILVEIRA

**FREEDOM FIGHTERS HONOURED FROM ST. ANDRE
CONSTITUENCY**

89. WILL the Minister for Home be pleased to state:
- (a) the number, names and addresses of Freedom Fighters registered from St. Andre Constituency ;
 - (b) the number of children of these Freedom Fighters that have been provided with Government jobs and the number that are on the waiting list ; and
 - (c) whether the Government has honoured any Freedom Fighter from St. Andre Constituency with any State Award on Goa Revolution Day, if so, details thereof ?

SHRI RAJESH PATNEKAR

AGRICULTURE LOSS DUE TO WILD ANIMAL

90. WILL the Minister for Forests be pleased to state:

- (a) whether the Government has sent any file to the Central Government with a proposal to declare any wild animal as vermin for the protection of agriculture crops; if so, the details thereof; if not, the reasons therefor;
- (b) whether any experts in wild life, agriculture biologist environmental activists, etc. were consulted;
- (c) the wild animals that cause the most nuisance and damage the crops of the farmers in the State with details; whether any complaints were received by the Government with details thereof; and the action the Government intends to take in the matter;
- (d) the number and detailed list of people that have died in the State in last three years due to attack by wild animals; the number of deaths that occurred due to attack by Indian Bison/ Gaur; whether any compensation was paid to the kin of the victims; whether there is any policy for compensation with details thereof ; and
- (e) the list of the Wild Life Sanctuaries, Parks, etc. in the State with area wise details and the list of animals in these sites ?

SHRI FILIP NERY RODRIGUES

ENCROACHMENT OF GOVERNMENT RIVERRINE LAND

91. WILL the Minister for Ports be pleased to state:

- (a) the number of encroachment on Government riverine land in the Villages of Velim, Ambelim, Assolna, Chinchinim, Deussau, Sirlim and Dramapur along river Sal and its tributaries with details such as :
 - (i) name of persons involved,
 - (ii) nature of encroachment found;
- (b) whether the encroachments were noticed by Department staff or complaint by public;
- (c) the status of each case as regards to action initiated; and
- (d) the names of Captain of Ports staff and their designation that are responsible to check illegal occupation of Government riverine land in these Villages of Velim Constituency?

SHRI CLAFASIO DIAS

MAINTENANCE OF MDR, STATE HIGHWAYS, AND NATIONAL HIGHWAYS

92. WILL the Minister for Public Works be pleased to state:
- (a) whether the PWD is supposed to carry out the work of desilting of drains and cutting of bushes on MDR, State Highway and National Highways; if so, the reasons for it not being done before the onset of the monsoons ;and
 - (b) if not, the Authority responsible for desilting of sand drains and cutting of bushes on MDR, State Highways and National Highways?

SHRI CHURCHILL ALEMAO

ALLOTMENT OF TENDERS

93. WILL the Minister for Public Works be pleased to state:
- (a) the number of tenders allotted to M/s Jobcons from 2015 till date and the number of works completed ;
 - (b) whether there are any complaints regarding duplication of works;
 - (c) whether any files have been sent to Vigilance Department pertaining to Jolly Metals; and
 - (d) the name of the proprietor of the Company?

SHRI LUIZINHO FALEIRO

RDA WORKS TENDERED AND COMPLETED IN NAVELIM

94. WILL the Minister for Rural Development be pleased to state:
- (a) the number and names of various works undertaken by the RDA in Navelim Constituency with details such as the dates of works tendered, work order issued, last date of completion of works and their estimated value ;
 - (b) whether the above works have been completed; if so, the date of completion ;
 - (c) the details of the payments made to these agencies/ Contractor;
 - (d) if the works are not completed, the reasons therefor; and
 - (e) the action taken against which agencies for non- completion of works?

SHRI ALEIXO REGINALDO LOURENCO

SALIGAO MIXED GARBAGE PLANT

95. WILL the Minister for Science and Technology be pleased to state:

- (a) the capacity of Saligao Mixed Garbage Plant;
- (b) whether it is a mixed garbage plant or a segregated one, if so, details thereof and the quantity of garbage received per day;
- (c) whether this plant also caters to garbage from Hotels on a daily basis, if so, details thereof; and
- (d) the amount of grants that has been sanctioned by the Goa Government as payment, with details individual-wise, company-wise an association-wise?

SHRI PRASAD GAONKAR

INQUIRY REPORT ON THE UTAA AGITATION HELD ON 25.5.2011

96. WILL the Minister for Home be pleased to state:

- (a) whether the Government is aware about the Judicial Inquiry Report which was submitted by Shah Commission on UTAA agitation held on 25th May 2011;
- (b) if so, the details of the Report;
- (c) whether any action is initiated against the officers whom the judicial inquiry commission held responsible for violence during UTAA agitation; and
- (d) whether all the demands of UTAA were fulfilled by the Government after 25.5.2011 agitation for development of ST population?

SHRI PRASAD GAONKAR

MUSEUM FOR SOUTH GOA

97. WILL the Minister for Museums be pleased to state:

- (a) whether the Government has any plan for a separate museum for South Goa; and
- (b) if so, the details thereof?

SHRI NILESH CABRAL

**REVENUE EARNED BY THE STATE FROM COAL ACTIVITIES AT
MPT**

98. WILL the Minister for Transport be pleased to state:

- (a) the yearwise details of the Revenue earned by the State from the coal activities at MPT, state the details of the figures thereof during the last 10 years till date;

- (b) the yearwise details per tonne of the taxes/fees levied by the State Government on the coal handled at MPT, state the details thereof figures per tonne during the last 10 years till date; and
- (c) the mechanism adopted by the Government to verify the exact quantity of coal handled at MPT to ensure that there is no loss of revenue to the State Government?

SHRI ISIDORE FERNANDES

DUAL CITIZENSHIP ISSUE

99. WILL the Minister for Home be pleased to state:

- (a) whether the Government is aware that Goans obtain Portuguese and other Nationalities in search of decent jobs;
- (b) if so, whether the Government intends to put a proposal of dual citizenship with concerned authorities at the Centre;
- (c) if so, the details thereof; and
- (d) if not, the reasons for not putting the proposal for the same?

SHRI ALEIXO REGINALDO LOURENCO

CONDUCTING EVENTS BY BLOCKING ROADS

100. WILL the Minister for Home be pleased to state:

- (a) the names of all events (such as Carnival Fest etc) including night music parties) conducted on Ravindra Bhavan road by blocking the said road during the last two years till date; and
- (b) whether permission was taken for blocking road from the Collector's office and whether the blocking on the road was announced by publishing on the newspaper, if so, furnish the details of each publication?

**ASSEMBLY HALL,
PORVORIM, GOA.
3 AUGUST 2018**

**N. B. SUBHEDAR
SECRETARY**